204

- Written Answers
- (a) whether a large number of family sized bio-gas plants have become unserviceable in Orissa: and
- (b) if so, their number and the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) and (b). No, Sir. The State Government of Orissa has reported that out of over 8,100 family type biogas plants inspected in the State, hardly 112 plants are found non-functional which is less than 1.4 per cent. Inspections and evaluation by independent agencies also confirms this. The reasons for which some plants were non-functional include simple operation and maintenance problems and in some cases cracking of dome and digester, leakage of gas and scum formation. Work is in progress to make even these plants functional.

Instant food manufacturers

7321. SHRI KAMAL CHAUDHRY: Will the Minister of INDUSTRY be pleased to state :

- (a) how many concerns in the country are in production of instant foods and since when:
 - (b) what is their yearly production; and
- (c) the number of those concerns which are multiational and which are having foreign collaboration?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). In the organised sector, five units are in production of instant food such as pasta products. The total capacity of these units is 45,900 tonnes, and their production during 1986 is estimated at 10,000 tonnes. In addition, there are a large number of units in the small scale sector producing different types of instant food such as pasta products, Gulabjamun mix, Dosa mix, Ice Cream mix etc. Their estimated production of pasta products in the small scale sector

during 1986 was of the order of 64,000 tonnes as against an installed capacity of 74,000 tonnes. The units came into production at different points of time.

(c) Of the five units in the organised sector mentioned above, one company, viz., M/s. Food Specialities Ltd., has foreign equity of about 39.9 per cent.

[Translation]

APRIL 21, 1987

Hindi medium for Chartered Accountants examinations

NARESH CHANDRA 7322. SHRI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state:

- (a) Whether Government are aware that inspite of declaring Hindi a medium for the examination for Chartered Accountants by the Institute of Chartered Accountant of India, question papers set in English alone are given to students thereby causing inconvenience to the students having Hindi medium as a result of which they do not get through the examination; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The Council of the Institute of Chartered Accountants of India has decided to introduce Hindi as a medium for its examinations in a phased manner. Question papers in Hindi, side by side with the question papers in English, were given to candidates for the Enterance Examination in June 1985. In the case of Intermediate Examination, the Institute has introduced Hindi as an alternate medium from May, 1986 and will be introducing Hindl as an alternate medium for the Final Examination from May. 1987. The question pepers for the Intermediate and Final Examinations are being given only in English because of various difficulties such as non-availability of books and technical terminology insufficient knowledge of Hindi amongst some members of the Examination Committee in respect of the highly specialise and technical subjects, etc.